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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.809/252/HDB/2018
NAME OF THE COMPANY	Sai Metal Doors Pvt Ltd
NAME OF THE PETITIONER(S)	Nagamalleswara Rao Bandi Reddy & another
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venukate Ravi Reddy, V. Anita	Advocate	9542239039	V. Anita

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocate	9052414366	KHR

ORDER

Counsel for Petitioner Company is present. Ms. Suma representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Again she requested time for filing withdrawal memo.

Time extended till 11.09.2018.

[Signature]
Member(Judl)

Pavani